

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

No: 133 Dated: 19/5/14

In continuation to High Court order No.209/GS dated 15.06.2011, below mentioned Judicial Officers are placed in the Selection Grade of the Higher Judicial service i.e.57700-1230-58930-1380-67210-1540-70290 (pre-revised pay scale of Rs.18750-400-19150-450-21850-500-22850), retrospectively with effect from the dates stated against each of them:-

Sr.No.	Name of the officer with place of posting	Date of placement in the Selection Grade
1.	Shri Ashok Kumar Sharma, Registrar Judicial, High Court Wing, Jammu	01.06.2010
2.	Shri Mohd. Shafi Khan, (Retired District Judge)	01.07.2010
3.	Shri Sanjay Kumar Gupta, Principal District & Sessions Judge, Rajouri	01.09.2010
4.	Shri Suresh Kumar Sharma, Registrar General, High Court of J&K.	01.01.2011

By Order


(Mohammad Yasin Beigh)
Joint Registrar (Admn)

No: 3393-3603/ES Dated: 19/5/14

Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice.
..... for information of His Lordship.
2. Registrar Vigilance, High Court of J&K, Srinagar
3. Registrar Judicial High Court of J&K, Srinagar /Jammu.
..... for information.
4. Shri _____
..... for information and n/a.
5. Secretary Hon'ble Shri Justice _____
..... for information of His Lordship.
6. Chief Accounts Officer, High Court of J&K.
.... For information and n/a.
7. Incharge NIC for uploading the same on Website
8. Office file


Joint Registrar (Admn)

HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

ORDER

No: 131 Dated: 19/5/14

In continuation with High Court order No.182 dated 12.06.2013, below mentioned Judicial Officers are placed in the Selection Grade of the Higher Judicial service i.e. 57700-1230-58930-1380-67210-1540-70290 retrospectively with effect from the dates stated against each of them:-

Sr.No..	Name of the officer with present place of posting S/Shri	Date of placement in Selection Grade
1.	Rakesh Sagar Jain, Principal Distt.& Sessions Judge, Jammu	18.08.2011
2.	Ashok Kumar Koul, Registrar Vigilance, High Court of J&K.	01.09.2011
3.	Rashid Ali Dar, Principal Distt.& Sessions Judge, Srinagar	30.04.2012
4.	Vinod Chaterjee Koul, Principal Distt.& Sessions Judge, Kathua.	30.04.2012
5.	Mohd. Yousuf Akhoon, Principal Secretary to the Hon'ble Chief Justice	28.04.2012
6.	Sanjay Dhar, Principal Distt.& Sessions Judge, Leh.	30.04.2012
7.	Puneet Gupta, Special Judge Anti-Corruption, Jammu	30.04.2012
8.	Mohan Lal Manhas, Special Judge Anti-Corruption, Srinagar	11.05.2012
9.	Mohd. Akram Chowdhary, PO MACT, Jammu	27.10.2012

By Order


(Suresh Kumar Sharma)
Registrar General

No: 3573-07/ep Dated: 19/5/14
Copy to the:-

1. Principal Secretary to the Hon'ble Chief Justice.
..... for information of His Lordship.
2. Registrar Vigilance, High Court of J&K, Srinagar
..... for information.
3. Shri _____
..... for information and n/a.

4. Secretary Hon'ble Shri Justice _____
.....for information of His Lordship.
5. Chief Accounts Officer, High Court of J&K.
..... for information and n/a.
6. Incharge NIC for uploading the same on Website
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Registrar General